each year of the tenure of office as Prima Minister;

- (b) whether all these presents were sold;
- (c) if so, the amount realised therefrom; and
- (d) what are the details of items on which the amount so realised has been spent?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (d) Except for a small number of items of trifling value which are retained as souvenirs in accordance with the relevant rules, presents received by the Prime Minister in her official capacity from foreign dignitaries are from time to time either given over to the Toshakhana or kept in safe custody by Government for display purposes at the Prime Minister's office or official residence. Presents received in India are also either dis-posd of in the same manner, or gifted to appropriate charitable or public institutions. The presents given over to the Toshakhana are either preserved or disposed of by them in accordance with the Government rules and all money, realised as a result of such disposal are credited to Government account. Disclosure of further information regarding the presents received and their disposal will not be in the public interest in view of the likely embarrassment to donors.

#### Corruption charges in Kargali Washery

1083. SHRI HARSH DEO MALAVIYA: SHRI HIMMAT SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to a report which appeared in the 'New Republic' of Ranchi of 21st December,

1974, regarding corruption in Kargali Washery;

- (b) whether it is a fact that a property functioning ropeway for carry ing unwashed coal from the Bokaro Collieries to the Washery was sudden ly abandoned and that the job was switched over to road transport; and
- (c) if so, what were the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD); (a) to (c) Information is being collected and would be laid on the Table of the House.

## Smuggling of essential commodities out of Delhi

1084. SHRI KHURSHED ALAM KHAN:

SHRI JAGAN NATH BHARDWAJ:

SHRI YOGENDRA MAKWANA:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that some persons were arrested for smuggling essential commodities out of Delhi during the last six months:
- (b) whether it is a fact that in all such cases smuggling operations were carried out by road transport; and
- (c) if so, what action was taken against the culprits and whether the vehicles which were detected carrying smuggled commodities were also confiscated?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Yes Sir. 116 persons were arrested during the last sis months.

- (b) Smuggling operations were carried out by road transport, rail and bi-cycles.
- (c) Out of 116 persons arrested, 3 have been convicted, 57 are facing trial in Courts, cases against 51 are under investigation and the remaining 5 have been discharged.

No vehicle has been confiscated so far.

#### Violations of Paper Production Control Order

1035. SHRI SHYAMLAL GUPTA: Will the Minister of INDUSTRY AND CIVIL SMUPPLIES be pleased to state:

- (a) whether it is a fact that according to the Paper Production Control Order, 30 per cent of the production of paper by Paper Mills is required tc> be in white printing paper;
- (b) if so, the number of mills which have violated the aforesaid provisions of the order; and
- (c) what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND (SHRI B. P. CIVIL SUPPLIES MAURYA): (a) to (c) Under the Paper (Control of production) Order 1974, paper mills with production of more than 20 tonnes a day are required to have 30 per cent of their production in the form of white printing paper By and large the paper mills ihave adhered to the pattern of production relating to white printing paper laid down under the Order. Show cause notices have, however, been issued to these Mills whose production cf white printing paper was much below the prescribed percentage. Other mills whose production of white printing paper was marginally below the prescribed percentage have been directed to make good the shortfall in future.

# Price rise by scooter manufacturing companies

1086. SHRI SHYAMLAL GUPTA: Will tht> Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the scootsr manufacturing companies have demanded higher prices for their products it spite of the large profits earned by them during 1974;
- (b) if so, what are the details of further rise in the prices of scooters; and
- (c) what action Government have taken or propose to take in this re gard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) to (c) There is an informal price control on scooters in terms of which price<sub>s</sub> cannot b<sub>e</sub> revised upwards without prior approval of the Government. While approving the prices proposed Government allow a reasonable rate of retur<sub>n</sub> on the capital employed and, therefore, the question of large profits does not arise. No claims for price increases after the end of 1974 are pending with Government.

### **Reorganisation of Planning Commission**

- 1087. SHRI AWADHESHWAR PRA SAD SINHA: Will the PRIME MINISTER be pleased to state:
- (a) vrhtither there is a proposal to bring about a reorganisation of the Planning Commission with a view to ensuring effective implementation and of long term planning; and
- (b) if so, what are the details there of?